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Title: Regarding inauguration of Economic Flight to Gulf Countries from Trivandrum Airport organised by Air India on 29 April, 2005.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Now, I request the hon. Speaker to give a direction to the Government that the Government of India's functions should not be conducted when the House is in Session. In our constituency, it so happened that a very big function was organised in Trivandrum. It is a part of my constituency. I could not be present here. It was reported in the Press that there was no quorum for the sitting also. When this is the situation, the Government of India should not conduct functions during the Session period. There is a Direction also to that effect. That is being violated by the Minister concerned....(*Interruptions*)

MR. SPEAKER: I shall consider it.

SHRI VARKALA RADHAKRISHNAN : Not only that, I may be permitted to point out that Air India organised a function at Trivandrum. I was not invited. A part of Trivandrum is in my constituency. The function was organized by Air India. The Chief Ministers and even MLAs were invited and they have gone on a tour to Dubai. I was not even cared for. ...(*Interruptions*)

MR. SPEAKER: I would look into it.

SHRI VARKALA RADHAKRISHNAN : Members of Parliament representing Lok Sabha from Kerala are from LDF. These people are making it a political motive. â€

MR. SPEAKER: That portion may be taken out of record.

(*Interruptions*)

MR. SPEAKER: Okay. I have assured you that I shall look into it. This is a general policy matter.

SHRI VARKALA RADHAKRISHNAN : I once again request the Government that hereafter nothing like this grand function should be conducted during the Session.

MR. SPEAKER: Shri Adhir Chowdhury. Your notice is very vague.

Not Recorded.